

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 29th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 79/2017(CZ) (M.A.No.507/17)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
FOR ADMISSION				
2.	Original Application No. 144/2017(CZ)	Ram Hari Pandey Vs The Collector of Bhind & 2 Ors.	Mr. Sohit Mishra, Adv.	
3.	Appeal No. 40/2017(CZ)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 18/2017(CZ)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
5.	Original Application No. 34/2015(CZ)	Nityanand Mishra <i>(Saraiyu River, Chitrakoot)</i> Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat Kumar Shukla, Adv.	
7.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
9.	Original Application No. 319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	

FOR COMPLIANCE				
10.	Original Application No. 337/2014(CZ) (M.A.No.447/17) (M.A.No.462/17) (M.A.No.490/17)	Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
11.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in